

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP 22/16	For filing copy of the order of Hon. High Court	397/ 398	Kirti D Shah and 5 Others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
------------	-------------------------------------	------------------------	-----------

1. **CDAY SHANKAR**
Accounth
CDAY SHANKAR

Petitioner



2. **M.R. Abayam & Co**
M.R. Srinivas

Respondent



ORDER

Matter is listed today for hearing. At that time Counsel appearing for Respondent brought to the notice of the Tribunal that, the order passed by CLB dated 05/08/2015 keeping this case sine die, the contention of Counsel for Respondent is that, unless this order is recalled or modified, the Tribunal cannot proceed. Counsel for Petitioner is undertake to file an application to recall the said order passed by CLB dated 5/08/2015. Hence matter is listed to 04/10/2017.


Member (T)


Member (J)